

TRIPURA



GAZETTE

Published by Authority

Agartala, Saturday, February 9, 2019 A. D. Magha 20, 1940 S. E.

CONTENTS

PART— I— Orders and notifications by the Government of Tripura, the high Court, Government Treasury etc,21-22	PART— III-A—Ordinances promulgated by the Governor of Tripura under the Constitution of India.....Nil
PART—IA--Orders and Notifications by the Government of India, Statutory Notifications of the Election Commission of India and other Election Notifications published for General Information, orders and Notifications which have originally been published in the "Gazette of India" are only re-published.....Nil	PART— IV— Bills introduced in the Tripura Legislative Assembly : Report of Selection Committees presented or to be presented to the Assembly ; and Bills published before introduction in that Assembly.....Nil
PART—IB--Educational Notices.....Nil	PART—V— Acts of the Parliament of India assented to by the President and Ordinance promulgated by the President.....Nil
PART—IC—Awards by the Industrial Tribunal and Concerned Price Index.....Nil	PART—VI— Bills introduced in the Parliament of India, Report of Select Committees presented to Parliament ; and Bills published before introduction in Parliament.....Nil
PART—II— Advertisements, Notices.....17-20	
PART—III— Acts of Tripura Legislature.....Nil	

PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
GENERAL ADMINISTRATION (AR) DEPARTMENT.

No. F. 5(1)-GA(AR)/2002/P-II/113

Dated, Agartala, the 11th January, 2019.

NOTIFICATION

In the interest of the public service, the Governor is pleased to declare the Appointing Authority, Disciplinary Authority and Appellate Authority in respect of Group-A Gazetted Cadre & Non-Cadre Officers, Group-B Gazetted/Non-Gazetted, Cadre/Non-Cadre Officers, Group-C Cadre/Non Cadre Officers/employees and Group-D employees borne under Audit Directorate under Finance Department and Rural Development Department in the following manner.:

Audit Directorate under Finance Department.					
Sl. No.	Description of Services or posts	Appointing Authority	Authority competent to impose penalties		Appellate Authority
			Authority	Penalties	
1	2	3	4	5	6
1.	All Group-A Gazetted Officers of Cadre Services borne under Audit Directorate, Finance Department	Governor (delegated to the Secretary in charge of Finance Department)	Governor (delegated to the Secretary in-charge of Finance Department)	All	Governor (delegated to the Chief Secretary)
2.	All Group-B Gazetted Officers of Cadre Services borne under Audit Directorate, Finance Department	Governor (delegated to the Secretary in charge of Finance Department)	Governor (delegated to the Secretary in-charge of Finance Department)	All	Governor (delegated to the Chief Secretary)

Tripura Gazette, Part-I, February 9, 2019 A. D.

1	2	3	4	5	6
3.	All Group-C Non-Gazetted employees of Cadre Services borne under Audit Directorate, Finance Department.	Head of the Department, (Director, Audit Directorate, Finance Department).	Head of the Department, (Director, Audit Directorate, Finance Department).	All	Secretary in Charge of Finance Department)
4.	All Group-C Non-Gazetted employees of Non-Cadre services and Group-D employees borne under Audit Directorate, Finance Department.	Head of the Department, (Director, Audit Directorate, of Finance Department).	Head of the Department, (Director, Audit Directorate, of Finance Department).	All	Secretary in Charge of the Finance Department).

Rural Development.					
Sl. No.	Description of Services or posts	Appointing Authority	Authority competent to impose penalties		Appellate Authority
			Authority	Penalties	
1	2	3	4	5	6
1.	All Group-A Gazetted Officers of Non-Cadre Services borne under RD Department	Governor (delegated to the Secretary in-charge of RD Department)	Governor (delegated to the Secretary in-charge of RD Department)	All	Governor (delegated to the Chief Secretary)
2.	All Group-B Gazetted Officers of Non-Cadre borne under RD Department.	Governor (delegated to the Secretary in-charge of RD Department).	Governor (delegated to the Secretary in-charge of RD Department).	All	Governor (delegated to the Chief Secretary)
3.	All Group-B Non-Gazetted & Non- Cadre employees borne under RD Department.	Head of the Department, (Concerned DM & Collector)	Head of the Department, (Concerned DM & Collector)	All	Secretary of the R D Department.
4.	All Group-C & Group-D Non-Gazetted employees borne under the RD Department.	Head of the Department, (Concerned DM & Collector).	Head of the Department, (Concerned DM & Collector).	All	Secretary of the R D Department.

2. It shall come into force with immediate effect.

By order of the Governor,

N. Darlong
Secretary to the
Government of Tripura.

TRIPURA GAZETTE

Published by Authority

Agartala, Saturday, February 9, 2019 A. D. Magha 20, 1940 S. E.

PART -- II Advertisements and Notices

GOVERNMENT OF TRIPURA
PUBLIC WORKS DEPARTMENT

FORMAT-A

PRESS NOTICE INVITING e-TENDER NO. 18/EE/UDP-DIVN/2018-2019
Dated:25-01-2019

Memo No.F.TC/01/EE/UDP-DIVN/UDP/17723-17786 Dated, Udaipur, the 25th January, 2019.

The **Executive Engineer, Udaipur Division, PWD(R&B), Udaipur, Gomati District, Tripura** invites on behalf of the "Governor of Tripura" **Percentage rate e-tender** from the Central & State Public sector undertaking/enterprise and eligible Bidders/Firms/Agencies of appropriate class registered with PWD/TTAADC/MES/CPWD/Railway/Other State PWD **up to 3.00 P.M. on 14.02.2019** for the following works:-

SL. No.	Name of the Works	Estimated Cost	Earnest Money	Time for Completion	Last date and time for document downloading and bidding	Time and date of opening of Bid	Document downloading and bidding at application	Class of Bidder
1.	FDR/Mtc of road from Pitra to Dakbari.(L=15.00 KM)./SH:-Toe wall, CC Blocks, Removal of landslides, Earth filling, repair of depressions through GSB, Soling, Unlined surface drain, Pucca drains etc during the year 2018-19. DNIT No.31/DNIT/EE/PWD/UDP/R/2018-19.	Rs.24,26,414.00/-	Rs.24,264.00/-	120 (One hundred twenty) days				
2.	Replacement of existing Hanging Bridge at Noabari, under Killa Block./ Construction of RCC bridge over Pitra Cherra at Ch.0.00 km on Noabari H.S(+2) Stage to Kalongkai./SH:- Construction of Approach road through Metalling, Carpeting, Pucca drain, CC blocks, RCC CD and allied works etc. DNIT No.32/DNIT/EE/PWD/UDP/R/2018-19.	Rs.24,18,866.00/-	Rs.24,189.00/-	180 (One hundred eighty) days	Up to 15.00 Hrs On 14.02.2019	At 16.00 Hrs On 16.02.2019	https://tripuratenders.gov.in	Appropriate Class

SL. No.	Name of the Works	Estimated Cost	Earnest Money	Time for Completion	Last date and time for document downloading and bidding	Time and date of opening of Bid	Document downloading and bidding at application	Class of Bidder
3.	Replacement of Bailey Bridge by RCC Bridge over Gungrai Cherra on Killa to Moithulong Road at Ch.0.280 Km /SH:-Construction of Approach road through Metalling, Carpeting, Pucca drain, CC blocks and allied works etc. DNIT No.33/DNIT/EE/PWD/UDP/R/2018-19.	Rs.23,69,533.00/-	Rs.23,695.00/-	180 (One hundred eighty) days				
4.	Construction of road from Udaipur-Amarpur road to R.D. rest house (near JNV) at Banduar, Barudgula ghar, Udaipur Gomati Tripura/SH:- GSB, Metalling, Carpeting, Protection Work etc. during the year 2018-19, (L=0.35 Km) under Swadesh Darshan Scheme DNIT No.45/DNIT/EE/PWD/UDP/R/2018-19.	Rs.18,20,231.00/-	Rs.18,202.00/-	90 (Ninety) days				
5.	Improvement of road from Maithulong to Harebari (L=2.790 Km) portion from Ch.1.50 km to 2.79 Km) under RURBAN Mission at Killa Cluster./SH:- Construction of RCC CD Wing wall, Pucca Drain and allied works etc. DNIT No.46/DNIT/EE/PWD/UDP/R/2018-19.	Rs.14,21,251.00/-	Rs.14,213.00/-	90 (Ninety) days				
6.	Improvement of road from warengbari to Tulsiram (L=2.630 Km) portion from Ch.1.50 km to 2.63 Km) under RURBAN Mission at Killa Cluster./SH:- Construction of RCC CD Wing wall, CC Block Toe walls on cherra side, Pucca Drain and allied works etc. DNIT No.47/DNIT/EE/PWD/UDP/R/2018-19.	Rs.14,18,307.00/-	Rs.14,183.00/-	90 (Ninety) days	Up to 15.00 Hrs On 14.02.2019	At 16.00 Hrs On 16.02.2019		
7.	Improvement of road from Raiyabari to Chalitabari. (L=3.20 Km) under RURBAN Mission at Killa Cluster./SH:- Earth cutting for Widening, Missing Soling, Metalling, Carpeting, Seal coat, unlined surface drain, Pucca Drain RCC CD, Retaining wall etc. (Gr.No.I Portion from Ch. 0.00 to 0.40 Km). DNIT No.48/DNIT/EE/PWD/UDP/R/2018-19.	Rs.22,64,386.00/-	Rs.22,644.00/-	120 (One hundred twenty) days				
8.	Improvement of road from Raiyabari to Chalitabari. (L=3.20 Km) under RURBAN Mission at Killa Cluster./SH:- Earth cutting for Widening, Missing Soling, Metalling, Carpeting, Seal coat, unlined surface drain, Pucca Drain RCC CD, Retaining wall etc. (Gr.No.II Portion from Ch. 0.40 to 0.77 Km). DNIT No.49/DNIT/EE/PWD/UDP/R/2018-19.	Rs.22,97,851.00/-	Rs.22,979.00/-	120 (One hundred twenty) days			https://tripuratenders.gov.in	Appropriate Class

Eligible bidders shall participate in bidding only in online through website **<https://tripuratenders.gov.in>**. Bidders are allowed to bid 24x7 until the time of Bid closing, with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e-Procurement website will not allow any Bidder to attempt bidding, after the scheduled date and time **Submission of bids physically is not permitted.**

Earnest money and Bid Fee are to be drawn separately on State Bank of India or any other scheduled Bank guaranteed by the RBI, in the shape of **“Deposit-at-Call”/“Demand Draft”** in favour of the **Executive Engineer, Udaipur Division, PWD(R&B), Udaipur, Gomati District, Tripura.**

Demand drafts furnished as above shall be valid for a minimum period of **3(three)months** from the last date of publishing of bid. Bid Fee of **Rs.1,000.00 (Rupees One thousand)** only shall be accepted as **“Deposit-at-call”/“Demand Draft”** and is **Non-Refundable.**

The Bidders will have to upload the scan copy of the drawn **“Demand Draft”/“Deposit at call”** (as a single PDF file of 100 dpi resolution), against the related Bid fee & Earnest money, along with the bid.

The Bidders will also have to deposit both the original **“Demand Draft”/“Deposit at call”**, related to the Earnest Money and Bid Fee as stated above, in a sealed envelope depicting DNIT No. the Bidders Name, Address & Phone number, at the office of the **Executive Engineer, Udaipur Division, PWD(R&B), Udaipur, Gomati District, Tripura**, positively before the Bid opening schedule (i.e. up to 3.00 P.M on 16.02.2019).

Bid(s) shall be opened through online by respective Bid openers on behalf of the **Executive Engineer, Udaipur Division, PWD(R&B), Udaipur, Gomati District, Tripura** and the same shall be accessible by intending Bidder through website **<https://tripuratenders.gov.in>**. However, intending bidders and other Bidders may like to be present at the Bid opening. For any enquiry, please contact by e-mail to **eeudpdv2018@gmail.com**.

Note:-*NO NEGOTIATION WILL BE CONDUCTED WITH THE LOWEST BIDDER*.

Er. S Sarkar
Executive Engineer,
Udaipur Division, PWD(R&B),
Udaipur, Gomati District, Tripura.

